

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1557 (H)
TO BE ANSWERED ON 27th NOVEMBER, 2019

OPTING OUT OF RCEP

1557(H). SHRI VIJAY KUMAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has declined to sign the Regional Comprehensive Economic Partnership (RCEP) agreements taking the broader interests of indigenous industries and agriculture into consideration;
- (b) if so, the sections of the RCEP agreement document which could have adversely affected the various constituents of the economy of our country;
- (c) whether the Government has proposed to include the conditions of amendments in it in future so that India is not isolated from this big commercial group;
- (d) if so, the conditions thereof and whether they address our local concerns; and
- (e) if so, the details in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a) to (e): During the 3rd RCEP Leaders Summit which was held on 4 November, 2019 in Bangkok, India stated that the current structure of RCEP did not reflect the RCEP Guiding Principles or address the outstanding issues and concerns of India, in the light of which India did not join RCEP. While RCEP was intended to provide mutually beneficial outcomes for RCEP countries including India, the current structure did not adequately address ambition and concerns of India's stakeholders.
